

19

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

|           | T.P No.   | Purpose  | Section   | Name of the Parties                           |
|-----------|-----------|----------|-----------|-----------------------------------------------|
| CP 183/16 | TP 197/17 | Hear ing | 391 / 394 | Ingersoll-Rand International(India) Pvt. Ltd. |

&  
PHONE NUMBER

REPRESENTATION TO WHOM  
(Petitioner Respondent)

SIGNATURE

1. SATI, P. JOHN  
SPT Legal

Adviser to Petitioner



Counsel for petitioner is present. Smt. Prema Hatti, appearing for ROC and RD requested time to file report on behalf of ROC and RD. Counsel stated that there is no need to issue any notice to OL. For filing report and for filing affidavit, list it on 11.04.2017.

  
MEMBER (J)

  
MEMBER (T)